

**THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) :** (a) and (b). The Government of Gujarat has intimated that no such arrest was made in the State since 1st March 1971. Information from the State Governments of Jammu and Kashmir, Punjab, Uttar Pradesh and West Bengal is awaited and will be laid on the Table of the House.

(c) The utmost vigilance is maintained by all concerned agencies of Government.

#### **A.I.R. Station in Gorakhpur District**

5483. **SHRI K. C. PANDEY :** Will the Minister of INFORMATION & BROADCASTING be pleased to state :

(a) whether A.I.R. Station is being set up in Gorakhpur District ; and

(b) if so, when it will be completed and broadcasting started ?

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) :** (a) Yes, Sir.

(b) By the end of 1973.

#### **Reopening of Jahangir Mill, Ahmedabad**

5484. **SHRI P.M. MEHTA :** Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether he has received letters and Memorandum from the workers as well as the Members of 'Jahangir Mill (Ahmedabad) Chalukaro Samity, Ahmedabad (Gujarat)' in connection with Jahangir Mill, Ahmedabad which is closed since 30th May, 1970 ;

(b) whether Government are aware that due to the closure of the said Mill, nearly 2,500 workers are out of job and nearly about 10,000 family members of the said workers are facing half-starvation since then ; and

(c) if so, the steps taken by Government to reopen the said mill ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) :** (a) Yes, Sir.

(b) About 1700 workers.

(c) A decision has been taken to take over the management of the mill, under Section 18A of the Industries (Development and Regulation) Act, and orders in this respect are expected to be issued shortly.

#### **Import of Aluminium by M.M.T.C. and its sale to Actual Users**

5485. **SHRI N. K. SANGHI :** Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government had decided in 1970 to import 25,000 tons of aluminium for the manufacture of conductors and cables ;

(b) whether it was also decided that 50 per cent of this would be imported by the Minerals and Metals Trading Corporation and the rest by actual users ;

(c) if so, whether the whole quantity was imported ;

(d) if not, the short-fall of import by Minerals and Metals Trading Corporation ; and

(e) how much of the aluminium imported by the Minerals and Metals Trading Corporation was issued to the actual users and at what price ?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) :** (a) The Government had decided to import approximately 24,000 tonnes of aluminium during 1970-71 for D.G. T.D. Units.

(b) No, Sir. There was no percentage fixed for import by M.M.T.C.

(c) The M.M.T.C. imported 14,200 tonnes during 1970-71. Actual import by private sector is not as yet known.

(d) Does not arise.

(e) A quantity of 3497.35 Metric Tonnes has been supplied or is being supplied to the actual users at the following prices indicated below :